

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/ 1680 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, 22 March, 2021.

Sub:- **Casual Leave with station leave permission.**

Ref:- No. HC(IB) –IT/I/2018/(Vol-I) Dated 17.03.2021.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, District & Sessions Judge, Tezu, Lohit District, Arunachal Pradesh has been granted casual leave on 26.03.2021 along with station leave permission from 26.03.2021 till 29.03.2021. A senior Judicial officer available at the station will remain in charge of his Court and office during his absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/ ¹⁶⁸²16817A, dated 22.3.2021

Copy to:

1. Shri Yomge Ado, District & Sessions Judge, Tezu, Lohit District, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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